

Through Mail

(J.H.C. Sch. 1-7)

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From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand
Ranchi

File No. XXII(5)/2/2019/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

The Assistant Director (Law) & Seminar Director,
Sardar Vallabhbhai Patel National Police Academy,
Shivarampalli,
Hyderabad – 500052.

Sub: - Regarding nomination of three Judicial Officers for attending two days Online Seminar on 'Speedy Trial & Efficient Prosecution' scheduled to be held by S.V.P. National Police Academy, Hyderabad from October, 08-09, 2020.

Ref: - Your Letter No. 11011/54/2020-Trg. dated 30.09.2020.

Sir,

Apropos the letter on the subject referred above, I am directed to inform that the Court has been pleased to nominate Sri Rajesh Sharan Singh, Sr. Faculty Member, Judicial Academy Jharkhand, Ranchi, Sri Kanwal Jeet Chopra, District & Addl. Sessions Judge, Gumla & Sri Koushik Mishra, District & Addl. Sessions Judge, Chatra to participate in two days Online Seminar on 'Speedy Trial & Efficient Prosecution' scheduled to be held by S.V.P. National Police Academy, Hyderabad from October, 08– 09, 2020.

The address with e-mail ID of nominated officers are given here under:-

Name/Designation & contact details of Officer/nominee

- (i) **Sri Rajesh Sharan Singh**, Sr. Faculty Member, Judicial Academy Jharkhand, Ranchi
Postal Address: Judicial Academy Jharkhand, Ranchi
Mobile No.: **09523742866**
E-mail ID: r.singh.jhar@gmail.com
- (ii) **Sri Kanwal Jeet Chopra**, District & Addl. Sessions Judge, Gumla
Postal Address: Civil Courts, Gumla, Jharkhand
Mobile No.: **09431180399**
E-mail ID: kjchopra@gmail.com
- (iii) **Sri Koushik Mishra**, District & Addl. Sessions Judge, Chatra
Postal Address: Civil Courts, Chatra, Jharkhand
Mobile No.: **09955660720**
E-mail ID: mishrakoushikb@gmail.com

This is for kind information and needful.

Yours faithfully,
Sd/- J.P. Singh
Registrar (Administration)

Memo No. 2670 / Apptt.

Ranchi dated the 06/10/20

Copy forwarded to Sri Rajesh Sharan Singh, Sr. Faculty Member, Judicial Academy Jharkhand, Ranchi, Sri Kanwal Jeet Chopra, District & Addl. Sessions Judge, Gumla & Sri Koushik Mishra, District & Addl. Sessions Judge, Chatra for information & needful along with a copy of letter no. 11011/54/2020-Trg. dated 30.09.2020 of the Assistant Director (Law) & Seminar Director, S.V.P. National Police Academy, Hyderabad with a request to participate in the Online Seminar only on receipt of confirmation of nomination from the Academy, Hyderabad / the Director, Judicial Academy Jharkhand, Ranchi / the Principal District & Sessions Judge, Gumla / the Principal District & Sessions Judge, Chatra for information / the C.P.C., e-Courts Project, J.H.C., Ranchi for getting uploaded the letter on this Court's website.

Encl. – As above (2 Sheets).


Registrar (Administration)